

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 473 of 2020

IN THE MATTER OF:

RKKR Steels Pvt. Ltd.

...Appellant

Versus

**Ramakrishnan Sadasivan, Liquidator of
Surana Industries Ltd.**

...Respondent

Present:

For Appellant: Ms. Abhilasha Sehrawat, Advocate.

For Respondent: Mr. J. Manivannan, Advocate with Mr. Ramakrishnan Sadasivan, Liquidator.

O R D E R
(Through Virtual Mode)

23.11.2020: Ms. Abhilasha Sehrawat, Advocate appearing on behalf of the Appellant submits that the arguing counsel, Mr. S. Santanam Swaminadhan, is out of station in connection with a family event. She seeks a brief adjournment.

The matter being part-heard, the appeal is directed to be listed for further hearing on **12th January, 2021 at 2:00 PM.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

**[Shreasha Merla]
Member (Technical)**

am/gc